

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 438
(To be answered on the 19th July 2018)

DRAFT GUIDELINES ON USE OF DRONES

438. **SHRI PRALHAD JOSHI**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the civil drone industry in the country has a huge potential;
(b) if so, the manner in which the Ministry plans to utilise it in the future; and
(c) whether the Ministry has come up with draft guidelines on the use of drones and if so, the time by which it is likely to be finalised?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c) The Aircraft Rules, 1937 have been amended to include Remotely Piloted Aircraft System (RPAS), one subset of Unmanned Aircraft System. Subsequently, Draft Civil Aviation Requirements(CAR) on civil use of RPAS has been uploaded on DGCA website for public comments.
